JBF Industries Limited

Annexure - 8

Date of Commencement of CIRP - 25th January 2024
<u>List of Operational Creditors (Other than Workmen and Employees and Government Dues) as on 31-07-2025</u> Amount in Rs.

LISTO	Operational Creditors (Other than workmen a	na Linpidyees	and Government Di	ues   as on 51-07-202	-5									Amount in Rs.
	o. Name of Creditor	Details of Claim Received		Details of claim admitted							Amount of any mutual	Amount of Claim	Amount of Claim	Remarks, if any
S. No		Date of Receipt	Amount Claimed	*Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarant ee	Whether related party?	% of Voting Share in CoC	nt claim i	that may be set-	Not Admitted		
1	BSE Limited	15.02.2024	31,05,700	18,43,335	Unsecured	0	0	0	0	0	0	0	12,62,365	
2	Link Intime India Private Ltd	21.02.2024	54,835	22,442	Unsecured	0	0	0	0	0	0	32,393	0	
3	National Securities Depository Ltd	17.02.2024	78,278	78,278	Unsecured	0	0	0	0	0	0	0	0	
4	The Southern Gas Limited	18.02.2024	7,70,769	-	Unsecured	0	0	0	0	0	0	7,70,769	0	
5	National Stock Exchange of India Limited	21.02.2024	10,89,987	-	Unsecured	0	0	0	0	0	0	10,89,987	0	
6	Madeline Enterprise Private Limited	26.02.2024	1,26,83,45,787	1,26,83,45,787	Unsecured	0	0	0	0	0	0	0	0	
7	Saudi Basic Industries Corporation	03.04.2024	1,65,39,22,942	-	Unsecured	0	0	0	0	0	0	1,65,39,22,942	0	Claims were admitted by IRP but shifted to "not admitted" category by RP beacause the claims were filed without proper authorisation of the creditor. The claimant have filed an IA in NCLT against the action of RP. The matter is sub-judice.
8	SABIC Asia Pte Ltd	03.04.2024	34,98,99,224	34,98,99,224	Unsecured	0	0	0	0	0	0	0	0	Claims were admitted by IRP but shifted to "not admitted" category by RP beacause the claims were filed without proper authorisation of the creditor. The claimant had filed an IA in NCLT against the action of RP. The claimant has now submitted a fresh authorisation and also removed defects in the claim form. The claimant wa sinformed that the claim would be admitted subject to the condonationnof delay by the COC and thereafter by the Hon'ble NCLT. However, the court was of the view that the claim was filed in time and only defects removed now. The claim is admitted, accordingly.
9	SKSI & Associates LLP	23.04.2024	2950	2,950	Unsecured	0	0	0	0	0	0	0	0	
10	Mehta & Mehta	22.04.2024	2,95,000	2,95,000	Unsecured	0	0	0	0	0	0	0	0	
11	Bhuwania & Agrawal Associates	14.05.2024	5,900	3,540	Unsecured	0	0	0	0	0	0	2,360	0	
12	Amit Yarn	04.09.2024	6,09,135	6,09,135	Unsecured	0	0	0	0	0	0	0	0	
	Total		3,27,81,80,507	1,62,10,99,691								1,65,58,18,451	12,62,365	

List of Operational Creditors (Other than Workmen and Employees and Government Dues) as on 31-07-2025 as approved by the COC but yet to be adjudicated upon by the AA

		Name of Creditor	Details of Claim Received		Details of claim admitted						Amount A	Amount		Amount of Claim	Remarks, if any
S.	No.		Date of Receipt	Amount Claimed	*Amount of Claim Admitted	Nature of Claim	Amount Covered by		related	Voting	of continge nt claim	mutual	Amount of Claim Not Admitted	Under-verification	Remarks, II any
Π	1	Marubeni Corporation	06.12.2024	9,23,944.46	9,23,944.46	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Amount payable as per books of CD
		Total		9,23,944.46	9,23,944.46				•				-	-	The amount of claim has been approved by the COC but yet to be adjudicated upon by the AA.
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		GROSS TOTAL CLAIMS OF Ocs		3,27,91,04,451	1,62,20,23,635		-	-	-	-		-	1,65,58,18,451	12,62,365	